POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF TTK HEALTHCARE LIMITED

Registered Office: 6, Cathedral Road, Chennai-600 086

The details subsequent to the completion of the Open Offer made vide Public Announcement dated July 26, 2006 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997, by TT Krishnamachari & Co. (Acquirer) represented by its partners Mr. TT Jagannathan, Mr. TT Raghunathan, Mrs. Latha Jagannathan and Mrs. Bhanu Raghunathan to acquire upto 16,22,083 fully paid-up equity shares of Rs.10/- each representing 20.00% of the Equity Capital (Post Preferential Issue) of TTK Healthcare Limited at a price of Rs. 73/- per fully paid up equity share, payable in cash are as under:

1 Name of the Target Company : TTK Healthcare Limited

2 Name of Acquirer(s) : TT Krishnamachari & Co. represented by its partners Mr. TT Jagannathan, Mr. TT Raghunathan, Mrs. Latha Jagannathan and Mrs. Bhanu Raghunathan

3 Name of Manager to the Offer : Inga Advisors Private Limited

4 Name of the Registrar to the offer : Data Software Research Company Private Limited

5 Offer Details:

a. Date of opening of the offer : September 18, 2006

b. Date of closure of the offer : October 7, 2006

6. Details of the acquisition

S. No	Item	Proposed in the offer Document		Actual	
1	Offer Price	Rs. 73/-		Rs.73/-	
2	Share holding of Acquirers (No & %) before Preferential Issue/P.A.	34,63,380 (42.71)		34,63,380 (42.71)	
3	Shares acquired by way of Preferential Issue (No & %)	15,00,000 (18.49)		15,00,000 (18.49)	
4	Shares acquired in the open offer (No & %)	16,22,083 (20.00)		6,028 (0.07)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs 11,84,12,059/-		Rs. 4,40,044/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	Nil		Nil	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	65,85,463 (81.20)		49,69,408 (61.27)	
8	Pre & Post offer shareholding of public (No & %) i.e., other than acquirers and PACs	Pre offer	Post offer	Pre offer	Post offer
	No. of shares:	30,35,442	14,13,359	30,35,442	30,29,414
	Percentage:	37.43	17.43	37.43	37.36
	All percentages are calculated on post Preferential Issue, voting capital of TTK Healthcare Limited				

9 Status of the escrow account, whether released or not : The amount in the Escrow A/c will be released in due course.

10 Payment of interest, if any to the shareholders along with the details thereof : Not Applicable

11 Status of investor complaints received, if any : Nil

The Acquirer accepts full responsibility for the information contained in this Public Announcement and shall be responsible for fulfillment for all the obligations of the Acquirer under the SEBI (SAST) Regulations, 1997.

This Public Announcement would also be made available on the SEBI's website www.sebi.gov.in

Issued on behalf of the Acquirer by
Manager to the Offer

Inga

Inga Advisors Private Limited
A-404, Neelam Centre, Hind Cycle Road, Worli
Mumbai-400030
Tel: +91 22 24982919, Fax: +91 22 24982956
Email: ttkcare.offer@ingaadvisors.com
Contact Person: Mr. Ashwani Deedwania

Place: Mumbai

Date: November 3, 2006

Size : 22x12 sq.cm